NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM $\,$

CP(IB) NO. 23/10/HDB//2017
Blossoms Oils & Fats Limited
Blossoms Oils & Fats Limited
10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vto PAJILL Jon Endran Bu	(e) Adn	9008011277 =	Cay Ohy

Counsel for Respondent(s):

Name of the Co	ounsel(s)	Designation	E-mail & Telephone No.	Signature
8. Prancen	Ruman	Adv.	9618131713	the One
	(LOB)			
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ORDER

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Heard. Shri V.K.Sajith, Ld. Counsel for Petitioner and Shri B.Praveen Kumar for IoB and Shri TSN Raja, Liquidator.

Shri TSN Raja, Liquidator sought time for two days to file Amendment C.A.

Post the matter on 16.11.2017.

Member (T)

Member (J)